

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/58/IB/2018

PETITION NUMBER : CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : SRI MAHARAJA OIL IMPORTS & EXPORTS INDIA
PVT LTD & IOB

NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA

UNDER SECTION : 33(1)(a),33(2),34(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. Jayam (M. Jayaraman)
Rep. Counsel for 2nd Rep / C.D.

P. Elayavely Ramu. Counsel for financial
Creditor
V.M. KARTHIK.

✓ M. Jayam

A. Sriastava
for B Dhanang
Counsel for RP

Df-

ORDER

Counsel for RP along with RP present. Counsel for Financial Creditor present.
Counsel for Corporate Debtor present. Put up on 07.02.2018 at 10.30 A.M.

-5d-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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